

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3646-3647/2017

HINDUSTAN AERONAUTICS LIMITED

Appellant(s)

VERSUS

KRISHNA DULARI (D) THR LRS. & ORS.

Respondent(s)

Date : 16-02-2021 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s)

Mr. T. V. S. Raghavendra Sreyas, AOR

For Respondent(s)

Mr. Anurag Kishore, AOR
Mr. Gunnam Venkateswara Rao, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the appellant seeking adjournment, list the matter after one week.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)